## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 227 OF 2016**

Dated: 3<sup>rd</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jharkhand Urja Sancharan Nigam Ltd. .... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s): Mr. Farrukh Rasheed for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk